



to the Thana In-charge, Azad Nagar Police Station, Police Training College Campus, Azad Nagar, Eastern Ring Road, PTS, Indore (M.P.) to produce Mr. Dilip Kumar Sinha and Mr. Vinod Kumar Gupta, Residing at 11, Janki Nagar, NX Indore, Madhya Pradesh (452001) before this Court on the next date of hearing.

4. The Registry is directed to issue notice the Police Department, Azad Nagar Police Station, Police Training College Campus, Azad Nagar, Eastern Ring Road, PTS, Indore (M.P.) along with copy of this order.
5. List this matter on **27.08.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**



*applicable taxes is approved by the COC and shall be paid from the corporate debtor's account subject to funds available in the Corporate Debtor's account."*

4. Accordingly, in view of the above and in the interest of justice, this Bench deletes the para 5(b) of the Order dated 21.05.2024 and substitutes the same para with the following words

*"5(b) the fees of the liquidator shall be paid in accordance with the resolution passed in the 5<sup>th</sup> CoC meeting dated 07.02.2024".*

5. Rest of the order remain unaltered.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**